

Direct Tax Collection

1332. SHRI R. VAITHILINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Corporate and Income Tax collection for the current year is likely to be least for the first time in at least two decades;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the target fixed for collecting direct tax collection was ₹ 13.5 lakh Crore for the year ending March 31, 2020; and

(d) if so, the Total amount collected under direct tax collection, as on 31st January 2020?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The last advance tax instalment is due in March, 2020. Therefore, it is little premature to predict the final collection of direct taxes for the current year at this stage.

(c) In the Receipt Budget, 2020-21, the Revised Estimate (RE) target for collection of direct taxes for FY 2019-20 is proposed at ₹ 11.70 Lakh Crores.

(d) The Total amount collected under direct tax collection, as on 31st January, 2020 is ₹ 7,52,472 Crores.

Establishment of Farmer Producer Organisations (FPOS)

1333. SHRI T.G. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention is drawn to the matter of a plan chalked out by the Ministry in the last year's budget presentation on establishment of Farmer Producer Organisations (FPOs);

(b) if so, the details thereof;

(c) the initiatives taken by Government on framing a policy conducive to the setting up of these farmer groups and allocations made;

(d) the number of FPOs who have been established so far and those which are running, the details thereof; and

(e) whether there is any plan of increasing the budget for this purpose, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (e) In the Union Budget 2019-20, Government announced formation of 10,000 new Farmer Producer Organisation (FPOs) to ensure economies of scale for farmers over the next five years Pursuant to the budget announcement, Government in the Department of Agriculture Cooperation and Farmers Welfare (DAC&FW) has approved a new Central Sector Scheme titled "Formation and Promotion of Farmer Produce Organizations (FPOs)" to form and promote 10,000 new FPOs with a Total budgetary provision of ₹ 4496 crore for five years (2019-20 to 2023-24) with a further committed liability of ₹ 2369 crore for the period from 2024-25 to 2027-28 towards handholding of each FPO for five years from its aggregation and formation.

National Bank for Agriculture and Rural Development (NABARD) has reported that currently there are around 6000 Farmer Producer Organisations (FPOs) existing in the country, which have been promoted by the Government, NABARD, State Government departments and Civil Society Organizations. Out of these FPOs, NABARD has promoted 4317 FPOs, which include 2154 FPOs supported out of Producers Organization Development and Upliftment Corpus (PRODUCE) Fund. During 2014-15, the Government had created PRODUCE Fund with a corpus of ₹ 200 crore in NABARD for the promotion of 2000 FPOs in the country. Against the target of 2000 FPOs, NABARD has sanctioned 2154 FPOs as on 31.10.2019.

Revival of real estate projects in the country

1334. SHRI NARENDRA KUMAR SWAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has created ₹ 25,000 crores fund to revive stalled real estate projects;

(b) if so, the details thereof;

(c) the details of real estate projects languishing in various cities for more than five years, city-wise and State-wise and the details of eligibility criteria prescribed for projects to become eligible to get assistance from the above fund; and